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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 302/2021

BRISTOL-MYERS SQUIBB IRELAND

UNLIMITED COMPANY & ORS.

..... Plaintiffs

Through Mr.Sudhir Chandra, Sr.Adv. with

Mr.Pravin Anand, Ms Prachi Agarwal, Ms Tusha Malhotra, Ms Ridhie Bajaj and Ms.Richa Bhargava,

Advs.

versus

MICRO LABS LIMITED ..... Defendant

Through Mr.Guru Nataraj, Mr.Avinash K.Sharma & Mr.Ankur Vyas,

Advocates.

% ORDER 26.10.2021

## IA Nos.7681, 11792-11793 & 12745/2021

The Hon'ble Judge is on leave today.

List on 15.11.2021.

By Order

(Court Master)

**OCTOBER 26, 2021/v**